

दिनेश कुमार  
DINESH KUMAR  
मुख्य महातगर उपकाधिकारी  
Chief Metropolitan Magistrate  
जिला उत्तर-पूर्व, कर्ना नं. 03  
North-East District, Karnal No. 03  
कडकडूमा कोर्ट  
Karkardooma Court

**IN THE COURT OF SHRI DINESH KUMAR,  
CHIEF METROPOLITAN MAGISTRATE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

**Cause List for 22.01.2021**

PP Saab	Shri Pradeep Kumar	9999870056	<a href="mailto:pradeepkumar960@gmail.com">pradeepkumar960@gmail.com</a>
Reader	Shri Inderjeet Kumar	9968511908	<a href="mailto:readerimnordheast@gmail.com">readerimnordheast@gmail.com</a>
Ahlmad	Dharmendra Kumar	9718503547	<a href="mailto:shantakaran561986@gmail.com">shantakaran561986@gmail.com</a>
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

**PENDING APPLICATIONS**

Sl.	FIR No.	PS	U/s	Title	Purpose
1	134/20	Dayal Pur	147/148/149/ 436 IPC	State Vs. Not Known 9899073880 <a href="mailto:farooqahmed3674@gmail.com">farooqahmed3674@gmail.com</a>	App. For seeking direction to the regional officer to issue surrender RC certificate
2	100/20	Crime Branch	25/54/59 Arms Act	State Vs. Waseem 9871175231 <a href="mailto:afshanadvocate@gmail.com">afshanadvocate@gmail.com</a>	Application for grant of personal bond on behalf of accused
3	134/20	Crime Branch	147/148/149/ 436/395/307/ 120B/34 IPC	State Vs. Faisal Farooq 9810323897 <a href="mailto:gauravkochar@hotmail.com">gauravkochar@hotmail.com</a>	Application for return of FDR
4	134/20	Crime Branch	147/148/149/ 436/395/307/ 120B/34 IPC	State Vs. Faisal Farooq 9810323897 <a href="mailto:gauravkochar@hotmail.com">gauravkochar@hotmail.com</a>	Application for return of passport
5	241/20	Khajuri Khas	147/148/149 IPC	State Vs. Mohd. Arif 9910595051 <a href="mailto:smalik5051@gmail.com">smalik5051@gmail.com</a>	App. Seeking transfer of the case CBI to DIU or any other agency
6	87/20	New Usman Pur	147/148/149/ 427/307/34 IPC & 25/27 A. Act	St. Vs Mohd. Mukarram	Applicantion U/s 207 Cr.P.C
7	101/20	Khajuri Khas	147/148/149 IPC	State Vs. Umar Khalid 9818335779 <a href="mailto:rakshandadeka@gmail.com">rakshandadeka@gmail.com</a>	Application U/s 207 Cr.P.C.
8	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Badshah Khan 9899353629 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application U/s 437 Cr.P.C
9	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Imran Khan 9899353629 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application U/s 437 Cr.P.C

10	94/20	New Usman Pur	307/324/147/ 148/149/120 B IPC	State Vs. Badshah Khan 9899353629 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application for cancellation of proceedings U/s 82 Cr.P.C.
11	101/20	Crime	147/148/149/ 435/353 IPC	State Vs. Khalid Saifi 9868869900 <a href="mailto:praavita@gmail.com">praavita@gmail.com</a>	Application U/s 207 Cr.P.C. for supply deficient copy
12	94/20	New Usman Pur	147/148/149 IPC	State Vs. Imran Khan 9953287255, 9868962350 <a href="mailto:deepakvedwan@gmail.com">deepakvedwan@gmail.com</a>	Application for cancellation of proceedings 82 crpc
13	94/20	New Usman Pur	147/148/149 IPC	State Vs Md. Anas 9312223345 <a href="mailto:jatinadvocate@gmail.com">jatinadvocate@gmail.com</a>	Application for cancellation of warrants and recalling the proceedings U/s 8 Cr.P.C.

**FRESH APPLICATIONS**

1	94/20	New Usmanpur	307/324/147/ 148/149 IPC	St V/s Imran Khan	Application for cancellation U/s 82 Cr.P.C
2	CIS- 1098/20	-	14 SARFAESI ACT	HDB FINANCIAL SERVICES V/S ANIL AGGARWAL	REPORT OF RECEIVE